

Adequate compensation, relief measures and provisions of interest free bank loans and temporary employment may be considered for the farmers affected by the floods caused by Chenab and Tawi rivers in Jammu sector.

**Demand for the protection of land rights of the Tribals in the country**

SHRI P.K. MAHESHWARI (Madhya Pradesh): Special rights, guarantees and privileges enshrined in the Constitution have little meaning for nearly 6.76 crore tribal population of the country. They have been systematically marginalised over the years, and many of them do not even exit on Government records. They have been alienated from their lands and forests, which form the basis of their existence. Land alienation, poverty, unemployment, exploitation, lack of education, lack of social mobility, problem of inter-cultural communication, erosion of their traditional rights in forests are some of the main problems faced by the tribals. Since Independence, various legislation have been proposed for a comprehensive development strategy for the protection and preservation of resource rights, cultural traditions and welfare of the tribal communities. The process of development has threatened not only their ecological base but also their culture and tradition. This has further aggravated tribal problem of displacement and rehabilitation. Since 1990s, their marginalisation and alienation has gone from bad to worse. New MNCs have been allowed to set up various projects-from power generation to mining-inside resource-rich tribal areas. The Government has ignored that the tribals share a symbiotic relationship with the forests. Needless to say, the policies of successive Governments have been detrimental to their interests. Their lands and forest resources have been taken away not only by the non-tribals rich but also by the State on the grounds of public enlarge the 'national forest estate'. We must recognises the 'right of forest dwelling scheduled tribes to forest land under their occupation for habitation or for self cultivation for livelihood needs; we must see that the interest of Tribals is protect at any cost.

**Demand to send a central team to different parts of the country affected by floods for the assessment of loss of life and property**

श्री अबू आसिम आजमी (उत्तर प्रदेश): महोदय, देश में प्रतिवर्ष बाढ़ से हजारों लोगों की जाने जाती है, और सरकार पीड़ित परिवारों को मदद करके अपना काम समाप्त कर देती है। जबकि